

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Ins) No. 587 of 2020

IN THE MATTER OF:

Committee of Creditors of Educomp Solutions Ltd. ...Appellant
Through State Bank of India

Vs

Mahender Kumar Khandelwal,Respondent
Resolution Professional of Educomp Solutions Ltd.

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate along with Mr. Siddhant Kant, and Ms. Misha Advocates

For Respondent: Mr. Ashly Cherian, Ms. Anisha Mahajan and Mr. Abhishek Sharma, Advocates.

ORDER
(Through Virtual Mode)

21.07.2020 At request of the Learned Counsel for the Appellant, the matter is adjourned by four weeks.

The Office of the Registry is directed to List the matter 'For Admission (Fresh Case)' on **20th August, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

(Alok Srivastava)
Member(Technical)